

## Hostels for Working Women

(c) what action has been taken for its repairs or otherwise, and

(d) the steps proposed to be taken to prevent such losses to the Administration in future?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) No

(b) to (d) Do not arise

## Pilot Plants for Industrial Research

2730. Shri Ram Krishna Gupta: Will the Minister of Scientific Research and Cultural Affairs be pleased to state

(a) whether it is a fact that the French Government have offered technical assistance for the establishment of pilot plants for industrial research in India,

(b) if so, the details of the offer made, and

(c) whether the offer has been accepted?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Dam): (a) to (c) The French Government have agreed to arrange practical training in France for a few scientists of the Laboratories of the Council of Scientific and Industrial Research in their respective fields for pilot plant development. French experts will later assist in the setting up of a pilot plant development cell in India under the Council. The entire expenditure in connection with the deputation of Indian scientists and the assignment of French experts will be borne by the French Government. Necessary action to avail of these facilities is being taken by the Council of Scientific and Industrial Research.

2731. Shri A. K. Gopalan: Will the Minister of Education be pleased to state

(a) the number of hostels in Delhi for working women,

(b) the amount charged for boarding and lodging, and

(c) whether there is a proposal to construct some more hostels in Delhi for working women?

The Minister of Education (Dr. K. L. Shrimali): (a) to (c) Information is being collected and will be laid on the Table of the Sabha as soon as possible

## CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 1873.

The Minister of Defence (Shri Krishna Menon): In reply to part (a) of Unstarred Question No. 1873 for 31st August, 1959 by Shri Morarka, regarding the rank and status of persons who are entitled to the use of I.A.F. planes for their travelling, I had inter alia stated as under —

"Cabinet Ministers other than those mentioned above but in their case full charter rates are recovered from their departmental budgets."

2 The portion of the answer reproduced above needs revision to the extent of the deletion of the word "Cabinet" appearing in line 1. The correct version should read as follows —

"Ministers other than those mentioned above but in their case full charter rates are recovered from their departmental budgets".